

**IN THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) AT CHENNAI**

**O.A. No. 29 of 2025 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion Suo Moto based on the news item published in The Hindustan Times, dated 06.12.2024 under the caption "3 dead due to contaminated drinking water near Chennai" and in The Times of India, dated 07.12.2024 under the caption "Pathogens to watch out for Taps near sewage lines could be behind Chennai contamination deaths".

Vs.

1. Tamil Nadu Pollution Control Board,  
Through its Member Secretary,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Salai, Guindy,  
Chennai – 600 032. & Ors.

...Respondents

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THE 3<sup>RD</sup> RESPONDENT – TWAD BOARD**

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Certified that the above documents are true copies.

Dated at Chennai on this the 7<sup>th</sup> day of April 2025



Counsel for the 3<sup>rd</sup> respondent

**IN THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) AT CHENNAI**

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...Suo Moto.

-Vs-

1. Tamil Nadu Pollution Control Board,  
Through its Member Secretary,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Salai, Guindy, Chennai – 600 032.
2. Central Pollution Control Board,  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi – 110032.
3. Tamil Nadu Water Supply and Drainage Board,  
Through its Managing Director,  
TWAD Board, 31, Kamarajar Salai,  
Chepauk, Chennai – 600 005.
4. Ministry of Environment, Forest and Climate Change  
Through its Regional Office, Integrated Regional Office,  
1<sup>st</sup> Floor, Additional Office, Block for GPOA,  
Shastri Bhawan, Haddows Road, Nungambakkam,  
Chennai – 600 006.
5. District Magistrate, Chennai,  
Fourth Floor, M. Singaravelar Maaligai,  
62, Rajaji Salai, Chennai Collectorate,  
Chennai – 600 001.
6. The Commissioner,  
Tambaram City Municipal Corporation,  
West Tambaram, Chennai.

...Respondents.

### **AFFIDAVIT OF THE 3<sup>rd</sup> RESPONDENT, TWAD BOARD**

I, Kiran Gurrala, S/o Thiru.Janardhana Rao, Hindu, aged about 46 years, having Office at No.31, Kamarajar Salai, Chepauk, Chennai-600 005, do hereby solemnly affirm and sincerely state as follows:

1. I am the Managing Director, Tamil Nadu Water Supply and Drainage Board, the 3<sup>rd</sup> Respondent herein and I am well conversant with the facts and circumstances of the case from the perusal of the records available.

2. I state that in the above Original Application, this Hon'ble Tribunal vide order dated 10.02.2025 was pleased to direct as follows:

*"6. Admittedly, the newly developed Tambaram City Municipal Corporation area lacks an Underground Sewerage System (UGSS) and adequate capacity of Sewage Treatment Plants (STPs). Though the CMWSSB extends services up to a certain point, the responsibility to continue from there and resolve the UGSS issue lies with the TWAD Board. Once the UGSS is in place, complaints like drinking water contamination will be curtailed.*

*7. Hence, the TWAD Board is directed to provide a plan on how this issue will be addressed, including the required funds and the proposed timeline."*

3. I state that in pursuance to the direction of this Hon'ble Tribunal, the Executive Engineer, Tamil Nadu Water Supply and Drainage Board, Rural Water Supply Division, Chengalpattu has addressed the Commissioner, Tambaram City Municipal Corporation, Tambaram by a letter dated 21.03.2025 seeking the following details:

  
**Managing Director**  
 Tamil Nadu Water Supply and Drainage Board  
 Chennai - 600 005.

*"In this regard, It is requested to furnish the following report,-*

- a) Zone wise existing and proposed water supply system along with plan.*
- b) Zone wise existing and proposed Under Ground Sewerage system along with detailed plan and funding details.*
- c) Zone wise Under Ground Sewerage system covered and uncovered areas.*
- d) Existing Distribution system details with plan.*
- e) Zone wise existing and proposed Over Head Tanks details.*
- f) Details of periodic Cleaning of Tambaram City Municipal Corporation sump and Over Head Tanks.*
- g) Methodology for chlorination to ensure the water quality daily basis.*

*In addition to the above, the detailed plan including funding and timelines for implementation of sewerage system to added area where the underground sewerage system required....."*

4. I state that the Commissioner, Tambaram City Municipal Corporation has submitted his reply to the Executive Engineer, Tamil Nadu Water Supply and Drainage Board, Rural Water Supply Division, Chengalpattu vide letter Roc.No.2230/2024/E1, dated 27.03.2025. Based on the reply, a detailed report was submitted by the Executive Engineer, Tamil Nadu Water Supply and Drainage Board, Rural Water Supply Division, Chengalpattu vide letter No.0104/F.OA.No.1365/NGT/WO/TCMC/DO/RWS/CPT/2025, dated 01.04.2025.

  
Managing Director  
Tamil Nadu Water Supply and Drainage Board  
Chennai - 600 005.

a. In Chengalpattu District, Tamil Nadu Water Supply and Drainage Board supplies 19.076 Million Litres per day (MLD) of potable water to the public from 11 Nos of Combined Water Supply Schemes and 1 No. dedicated water supply to Medipark & Integrated Vaccine Complex and the above schemes are maintained by the Tamil Nadu Water Supply and Drainage Board, Rural Water Supply Division, Chengalpattu. The Tamil Nadu Water Supply and Drainage Board has provided protected safe drinking water to a total of 7,80,852 beneficiaries for 8 Unions, 359 Village Panchayats covering 77 rural habitations, 1 No of Corporation (Tambaram City Municipal Corporation), 2 Nos of Municipalities and 1 No of Town Panchayat.

b. The Tambaram City Municipal Corporation in Tamil Nadu was constituted as 20<sup>th</sup> Municipal Corporation vide G.O.No. 66, MA&WS (Election) Department, dated 11.09.2021, by merging erstwhile Municipalities of Tambaram, Pallavaram, Pammal, Ankaputhur, Sembakkam and the adjoining Town panchayats of Chitlapakkam, Madambakkam, Perungalthur, Peerkangaranai and Tiruneermalai with 87.64 sq.kms with the population of around 10,11,341.

c. The Corporation has been administratively divided into 5 zones covering 70 wards. Out of total 70 wards, 38 wards have been covered with Underground Sewerage System and in 11 wards Underground Sewerage Scheme is under progress.



Managing Director  
Tamil Nadu Water Supply and Drainage Board  
Chennai - 600 005.

Managing Director  
Tamil Nadu Water Supply and Drainage Board  
Chennai - 600 005

**THE WARD WISE DETAILS OF THE UNDERGROUND SEWERAGE  
SCHEMES IMPLEMENTED, IN PROGRESS AND TO BE IMPLEMENTED IN  
TAMBARAM CITY MUNICIPAL CORPORATION.**

Zone	Corporation area	No. of wards	UGSS Implemented	UGSS in Progress	UGSS to be implemented	Total
I	Anakaputhur	4	-	4	-	4
	Pammal	7	-	7	-	7
	Tiruneermalai	3	-	-	3	3
II	Pallavaram	14	14	-	-	14
III	Pallavaram (p)	7	7	-	-	7
	Sembakkam	5	-	-	5	5
	Chitlapakkam	3	-	-	3	3
IV	West Tambaram	9	9	-	-	9
	Perungalathur	4	-	-	4	4
	Peerkankaranai	2	-	-	2	2
V	East Tambaram	8	8	-	-	8
	Madambakkam	4	-	-	4	4
		<b>70</b>	<b>38</b>	<b>11</b>	<b>21</b>	<b>70</b>

  
 Managing Director  
 Tamil Nadu Water Supply and Drainage Board  
 Chennai - 600 005.

It is seen from the above table that, out of total 70 wards, 38 wards have already been covered with Underground Sewerage System and in 11 wards Underground Sewerage Scheme is under progress. The Underground Sewerage Scheme has to be implemented in the remaining 21 wards.

5. I state that the Commissioner, Tambaram City Municipal Corporation in his letter dated 27.03.2025 has provided the details of the Underground Sewerage Schemes under various phases are stated below:

### I. Completed Projects:

#### a. *Erstwhile Tambaram Municipality Under Ground Sewerage Scheme (JNNURM Scheme)*

Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) scheme, the Under Ground Sewerage Scheme (UGSS) was sanctioned to the erstwhile **Tambaram Municipality** by the Government in G.O.Ms.No.80, Municipal Administration & Water Supply Department, dated 28.05.2009 for Rs.160.96 crores. The scheme was implemented and completed by Chennai Metropolitan Water Supply and Sewerage Board on 12.09.2023.

The components executed under the project were,-

- i. sewer length of 178 Km
- ii. Machine holes-6767nos
- iii. Pumping stations-14Nos
- iv. Lifting stations-10Nos; and
- v. House service connections-27382 nos.

  
 Managing Director  
 Tamil Nadu Water Supply and Drainage Board  
 Chennai - 600 005.

Presently, the Sewage Treatment Plant of 30 Million Litres per day (MLD) capacity is located and functioning in West Tambaram area receiving sewage from East Tambaram (Zone V) & West Tambaram Zone (IV).

*b. Erstwhile Pallavaram Municipality Under Ground Sewerage Scheme (JNNURM Scheme)*

Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) scheme the Under Ground Sewerage Scheme (UGSS) was sanctioned to the erstwhile **Pallavaram Municipality** by the Government in G.O.Ms.No.234, Municipal Administration & Water Supply Department, dated 27.06.2002 for Rs.75.33 crores. The scheme was implemented and completed by Chennai Metropolitan Water Supply and Sewerage Board on 31.12.2012.

The components executed under the project were,-

- i. sewer length of 159.74 Km;
- ii. Machine holes-6006 Nos;
- iii. Pumping stations-6Nos; and
- iv. House service connections-22520 nos.

The sewage treatment plant is located at Perungudi maintained by Chennai Metropolitan Water Supply and Sewage Board. The sewage collected from Pallavaram area from Zone II and Zone III (Part) is received in the Sewage Treatment Plant.

  
Managing Director  
Tamil Nadu Water Supply and Drainage Board  
Chennai - 600 005.

## II. Ongoing Project:

- a. *Erstwhile Pammal & Anakaputhur Under Ground Sewerage Scheme (Chennai Rivers Restoration Trust - 2020-21)*

Under Chennai Rivers Restoration Trust (CRRT) 2020-21, the Under Ground Sewerage Scheme (UGSS) (Zone I) was sanctioned to the erstwhile Pammal and Anakaputhur Municipalities in G.O.Ms. No.126, Municipal Administration and Water Supply Department (MA-3(2)) dated 16.11.2020 for Rs.211.15 crore. The work is being executed in 3 packages as detailed below.

Package 1: In Pammal area covering 7 wards (877 Streets) the collection system covering 100 Km sewer network with pumping stations.

Package 2: In Anakaputhur area covering 4 wards (325 streets) the collection system covering 50 km sewer network.

Package 3: Construction of 27 Million Litres per Day (MLD) capacity of Sewage Treatment Plant in Anakaputhur.

The above works are under progress and will be completed in June, 2025.

## III. To be implemented Project:

The Commissioner, Tambaram City Municipal Corporation in his letter dated 27.03.2025 has stated that the detailed project report for the implementation of Under Ground Sewerage Scheme (UGSS) to the omitted

சென்னை நகராட்சி  
தமிழ்நாடு தண்ணீர் மற்றும் கழிவுநீர் வாரியம்

  
Managing Director  
Tamil Nadu Water Supply and Drainage Board  
Chennai - 600 005.

and extended areas was prepared through the Tamil Nadu Urban Infrastructure Financial Services Limited (TNUIFSL) for the project cost of Rs. 3555.80 crore. The complete area of Tambaram City Municipal Corporation will be covered under the above Under Ground Drainage Scheme. The Government announced a sum of Rs.750.00 crore towards the project and the said project will be completed within a period of three years from the date of commencement.

In this connection it is submitted that as directed by this Hon'ble Tribunal, the remarks of the Commissioner, Tambaram City Municipal Corporation, Tambaram was called for and the Commissioner, Tambaram City Municipal Corporation in his letter has stated that they have already completed 2 Nos of Under Ground Sewerage Schemes (UGSS) to the erstwhile **Tambaram Municipality & erstwhile Pallavaram Municipality through Chennai Metropolitan Water Supply and Sewerage Board.** Further, the ongoing project of Under Ground Sewerage Scheme (UGSS) to the erstwhile Pammal and Anakaputhur Municipalities is under execution by the Tambaram City Municipal Corporation, Tambaram itself and the same will be completed by June, 2025. As regard to the implementation of Under Ground Sewerage Scheme (UGSS) to the remaining areas, the detailed project report was prepared through the Tamil Nadu Urban Infrastructure Financial Services Limited (TNUIFSL) and the same will be completed within a period of 3 years from the date of commencement of the project.

  
Managing Director  
Tamil Nadu Water Supply and Drainage Board  
Chennai - 600 005.

Since Tambaram City Municipal Corporation has already planned to execute the Under Ground Sewerage Scheme (UGSS) to the remaining areas of the Tambaram City Municipal Corporation, there is no room for the Tamil Nadu Water Supply and Drainage Board to provide and submit a plan as directed by this Hon'ble Tribunal vide order dated 10.02.2025.

In view of the above-mentioned facts and circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to accept the above Affidavit filed by the 3<sup>rd</sup> Respondent and pass such further or other orders as this Hon'ble Court may deem fit and proper in the circumstances of the case and thus render justice.

  
 Managing Director  
 Tamil Nadu Water Supply and Drainage Board  
 Chennai - 600 005.

Solemnly affirmed at Chennai on this the 5<sup>th</sup> day of April, 2025 and signed his name in my presence.

Before me  
*S. SRA*  
 MC5583/21  
 Haji S. Madhava Rao  
 Advocate, Chennai  
 George Town - 1.



## TAMILNADU WATER SUPPLY AND DRAINAGE BOARD

From  
**Er.T.Anitha. M.E.,**  
 Executive Engineer,  
 TWAD Board,  
 RWS Division,  
 Chengalpattu.

To  
**The Corporation Commissioner,**  
 Tambaram City Municipal Corporation,  
 28, Muthurenga Mudali Street,  
 West Tambaram, Chennai-45.

Lr. No. 1802/F.OA.No.1365/NGT/WQ/TCMC/DO/RWS/CPT/2024/ dt.21.03.2025.

Sir,

Sub:	<p>TWAD Board - RWS Division, Chengalpattu- Times of India(ToI) news dated on 16.02.2025- News on The Southern Bench of the National Green Tribunal has Directed the TWAD Board to submit a comprehensive plan to tackle the water contamination issues in Tambaram Corporation during the 1<sup>st</sup> hearing on 10.02.2025 about the Original Application No. 1365 of 2024 filed as Suo Motu based on the News item published in the "Hindustan Times" dated 06.12.2024 under the titled "3 dead due to contaminated drinking water near Chennai" and News item published in the "The Times of India" dated 07.12.2024 under the titled "Pathogens to watch out for Taps near sewage lines could be behind Chennai contaminated deaths" – <b>The details of existing UGSS and added area for proposed plan including funding and timelines for implementation of sewerage system in Tambaram City Municipal Corporation-Report of Analysis -Requested-regarding.</b></p>
Ref:	<ol style="list-style-type: none"> <li>1. News item published in "The Times of India", dated 16.02.2025.</li> <li>2. Report filed by the TWAD Board (3<sup>rd</sup> respondent)- before the Hon'ble National Green Tribunal (NGT) Southern Zone, Chennai - O.A. No. 1365 of 2024 Order dated 13.12.2024 filed as Suo-Motu before the Hon'ble National Green Tribunal, Principal Bench, New Delhi (copy Enclosed).</li> </ol>

I submit to state that, with reference to the Hon'ble Southern Bench of the National Green Tribunal, Chennai hearing on 10.02.2025, directed TWAD Board to submit a comprehensive plan to tackle the suspected ongoing water contamination issues along with detailed plan including funding and timelines for Under Ground sewerage system before the bench scheduled next hearing on 08 April 2025. In this regard, the followings are narrated as follows,

- In Chengalpattu District, TWAD Board maintains about 12 Nos of Combined Water Supply Schemes. CWSS to Tambaram-Pallavaram is one among the 12 schemes providing water supply to Tambaram Corporation and 7 other private beneficiaries. The Cantonment Board, Pallavaram is one among the beneficiaries of this CWSS.
- It is submitted that the TWAD Board supplies about 10.00 MLD of drinking water to the Tambaram City Municipal Corporation (TCMC) through Palar River sources and the

Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) supplies 23.16 MLD from Chembarambakkam lake source. In addition to that, Tambaram City Municipal Corporation receives 15.20 MLD from their own standalone schemes from Palar River as source and 24.64 MLD from their local sources (HP/Openwells/PP with HDPE tank). Hence the total water supply to Tambaram corporation from various sources is about 73.00 MLD.

- In the response to the Original Application No. 1365 of 2024, the Hon'ble National Green Tribunal, Principal Bench, New Delhi on the basis of news items on 06.12.2024 "killed 3 death due to water contamination" and on 07.12.2024 "Pathogens to watch out for Taps near sewage lines" Order dated 13.12.2024 that matter relates to the Southern Zonal Bench, Chennai, therefore, OA is transferred to the Southern Zonal Bench for appropriate further action. Hence, Hon'ble Southern Zonal Bench, Chennai passed order that **TWAD Board has been impleaded as 3<sup>rd</sup> respondent** among the 5 others for filing the reply by the way affidavit before the Southern Bench of the National Green Tribunal, Chennai hearing on 10.02.2025.
- The Managing Director, TWAD Board has submitted report as 3<sup>rd</sup> respondent along with water sample analysis lab report before the Southern Bench of the National Green Tribunal, Chennai that No harmful Micro-Organisms or Sewerage Contaminations found in the water samples tested in the TWAD Board, state Level water quality testing laboratory in Chepauk, Chennai.

In continuation, The Hon'ble Southern Bench of the National Green Tribunal, Chennai has directed the **TWAD Board to submit a comprehensive plan** to tackle the suspected ongoing water contamination issues due to death of 3 individual and 20 other hospitalizations in Tambaram Corporation before the bench scheduled next hearing on 08 April 2025. Moreover, the bench noted that sewerage facility and sewage treatment facilities are inadequate in Tambaram City Municipal Corporation and instructed implement an underground sewerage system in the newly developed Tambaram corporation area which could help to prevent future water contamination. NGT, Southern bench not convinced about the report that failing to pinpoint the cause of deaths and diseases and seeks additional report.

Furthermore, the water samples from the TWAD Booster station sumps, beneficiaries Collection sumps specifically the affected area collection sumps (Esa Pallavaram sump where to 13 ward of TCMC and Cantonment Board Sump, Pallavaram) is being tested periodically with

Block Level Tab In Chengalpattu District to ensure potable water is supplied to the beneficiaries. In addition daily monitoring of residual chlorine level with Field Test Kit is being conducted. Specially.

As per the Managing Director, TWAD Board Instruction, the Installation of automatic spot chlorination system is being Initiated at TWAD Board, Krishnanagar Booster Station to ensure proper quality of drinking water supply to the beneficiaries.

It is very pleased that all 5 zones in Tambaram City Municipal Corporations, the overhead tanks (OHTs) installed automatic spot chlorination system to ensure recommended level of residual chlorine is present before distributed to the public and daily monitoring of residual chlorine level checks.

In this regard, It is requested to furnish the following report,

- Zone wise existing and proposed water supply system along with plan.
- Zone wise existing and proposed UGS system along with detailed plan and funding details.
- Zone wise UGSS system covered and uncovered areas.
- Existing D' system details with plan.
- Zone wise existing and proposed OHT's details.
- Details of periodic Cleaning of TCMC sump and OHT's
- Methodology for chlorination to ensure the water quality daily basis.

In addition to the above, the detailed plan including funding and timelines for implementation of sewerage system to added area where the underground sewerage system required along with any other connected report to fit about the above said ongoing NGT case to this office at the earliest in order to send the report to TWAD Board, Head office, Chepauk, Chennai for submitting the report in time before the Hon'ble National Green Tribunal (NGT) Southern Zone, Chennai bench scheduled next hearing on 08 April 2025.

*T. Arun*  
21/2/25  
Executive Engineer, TWAD Board,  
RWS Division, Chengalpattu.

1. Copy submitted to the Chief Engineer, TWAD Board, Vellore for favour of kind information.
2. Copy submitted to the Superintending Engineer, TWAD Board, KTC Circle, Chennai for favour of kind information please.

*T. Arun*  
21/2/25  
Executive Engineer, TWAD Board,  
RWS Division, Chengalpattu

**From**  
**S.Balachander., I.A.S**  
Commissioner,  
Tambaram Corporation,  
1, Muthuranga Mudali Street,  
West Tambaram, Chennai-45.  
[commr.tambaram@tn.gov.in](mailto:commr.tambaram@tn.gov.in)



**To**  
Executive Engineer,  
TWAD Board,  
RWS Division,  
Chengalpattu.  
[eerwstwadcpt@gmail.com](mailto:eerwstwadcpt@gmail.com)

**Roc. No. 2230/2024/E1, dated. 27.03.2025**

**Sub:** Tambaram Corporation – NGT Case - Details with respect to Underground Sewerage System (UGSS) & Water Supply details in Tambaram City Municipal Corporation – Reg

**Ref:** TWAD Board/Lr.No.1802/F.OA.No.1365/NGT/WQ/TCMC /DO/RWS /CPT/2024/ dt.21.03.2025.

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With reference to your letter 1st cited, the following details with respect to Underground Sewerage System (UGSS) and Water Supply in Tambaram City Municipal Corporation are herewith furnished.

- Tambaram City Municipal Corporation in Tamilnadu was constituted as 20th Municipal Corporation vide G.O No.66, MA&WS (Election) Dept dated: 11.09.2021, by merging erstwhile Municipalities of Tambaram, Pallavaram, Pammal, Anakaputhur, Sembakkam and the adjoining Town Panchayats of Chitlapakkam, Madambakkam, Perungalathur, Peerkangaranai and Tiruneermalai with 87.64 sq.kms.
- The population as per 2011 census was 723017. The Present population is around 10,11,341.
- The Corporation has been administratively divided into 5 zones covering 70 wards.
- The City has a total of 980 km of roads. 247.272 km of road work has been completed during 2021–22, 2022–23 and 2023–24.
- There are 42902 street lights in the City

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1. Existing Water Supply schemes:

a) Present Water Supply Demand:-

Sl. No	Zone	Present Population	Water drawn from		Water supply Designed quantity in MLD	Water supply Demand as per population in MLD
			Source	Maintained by TWAD/ METRO/ ULB		
1	2	3	4	5	6	7
1	Zone I	218080	METRO TWAD	METRO TWAD	12.00	19.65
2	Zone II	190234	METRO TWAD	METRO TWAD	11.00	26.83
3	Zone III	201662	METRO TWAD	METRO TWAD	10.00	22.51
4	Zone IV	203681	Palar Own source TWAD	ULB TWAD	11.00	22.39
5	Zone V	197685	Palar Own source TWAD	ULB TWAD	12.00	22.78
<b>Total</b>		<b>1011342</b>			<b>56.00</b>	<b>114.16</b>

b) Present Water Supply

Sl. No	Zone	Present Population	Water supply Demand as per population in MLD	Water Drawn from Various sources-Target				Total Qty. in MLD
				ULB	TWAD	CMWSSB	RO Plant	
1	Zone I	218080	19.65	0	1.00	10.00	3.00	14.00
2	Zone II	190234	26.83	0	3.50	7.00	3.65	14.15
3	Zone III	201662	22.51	0	4.50	6.00	4.50	15.00
4	Zone IV	203681	22.39	6.50	4.00	0.00	4.50	15.00
5	Zone V	197685	22.78	7.20	0.00	0.00	4.65	11.85
<b>Total</b>		<b>1011342</b>	<b>114.16</b>	<b>13.70</b>	<b>13.00</b>	<b>23.00</b>	<b>19.65</b>	<b>70.00</b>

c) Existing OHT and D' System Details:-

Sl.No	Zone	No. of OHT	OHT Capacity in LL	No. of Sump	Sump capacity in LL	No. of Chlorination machine	No. of HSC	Distribution line in Km
1	I	13	108.40	5	28.00	13	37035	206.10
2	II	10	93.00	5	16.00	9	37654	165.00
3	III	20	93.00	2	2.00	20	41612	197.00
4	IV	20	67.64	16	22.60	17	31868	164.50
5	V	23	51.04	4	22.60	8	34732	145.00
<b>Total</b>		<b>86</b>	<b>413.08</b>	<b>32</b>	<b>91.20</b>	<b>67</b>	<b>182901</b>	<b>877.60</b>

**d) Ward wise Water Supply frequency**

Sl.No	Corporation area	Daily Supply	Once in 2 days	Once in 3 days	Once in 4 days	Total
1	Anakaputhur	-	-	1,2,3,4	-	4
2	Pammal	-	-	5,6,7,8,10,11,12	-	7
3	Tirunermalai	-	-	29,30,31	-	3
4	Pallavaram	-	-	9,13,14,15,16,17,18, 19,20,21,24,26,27, 28	-	14
5	Pallavaram (P)	-	-	22,23,25,35,36,37,38	-	7
6	Sembakkam	39,40,41, 42, 66	-	-	-	5
7	Chittapakkam	-	-	34, 43,44	-	3
8	West Tambaram	-	-	32,33,49,50,51, 52,53,54,60	-	9
9	Perungalathur	-	66,66,67,68	-	-	4
10	Peerkankaranai	61	59	-	-	2
11	East Tambaram	-	-	45,46,47,48, 62,63,64,65	-	8
12	Madambakkam	67,68,69,70	-	-	-	4
TOTAL		10	5	55	-	70

**e) Proposed Improvement of Water Supply in Corporation Budget 2025-26**

Sl.No	Name of the work	Cost Rs. In cr	Beneficiary area	Expected Water quantity in MLD	Scheme	Remarks
1	Providing RO plant with pipe line at Tirunermalai quarry water to ward No.29.30.31	10.00	44876	1.50	15 <sup>th</sup> CFC Tied grant	
2	Providing Distribution pipeline at Omitted portion in Zone II	1.00	12350	-	15 <sup>th</sup> CFC Tied grant	
3	Water Supply improvement scheme at Chittapakkam Lake and Subash chanrabose street open well in zone III	9.60	48993	2.00	15 <sup>th</sup> CFC Tied grant	
4	Providing palar water pipeline extension to Peerkankaranai and Perungalathur area	2.00	52350	4.00	15 <sup>th</sup> CFC Tied grant	
5	Rejuvenation Infiltration wells & Wells of Melachery Head works @ River Palar	5.00	64530		15 <sup>th</sup> CFC Tied grant	
Total				7.50 MLD		

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f) Proposed Water Source Augmentation to Meet the Gap

	2027	2042	2057	
Total Raw water demand of TCMC	267	331	396	
Present existing water supply to TCMC through TWAD/CMWSSB/Palar etc). Excluding bore well sources	45	45	45	
Raw Water allocation for TCMC by CMWSSB by year 2027 through 400MLD, 150 MLD de-sal plants and from Chembarabakkam as per discussion on 06th Dec 2022	180	180	180	Phase-I
TWAD Additional allotment as per discussion on 22nd Dec 2022	4	4	4	Phase-I
<b>Additional sources</b>				
Palar River Sub surface water (including improvement of existing infiltration wells). MLD	43			By 2027
Orathur reservoir. MLD		58		By 2027
Manimangalam lake. MLD			28	By 2047
Madurantakam (MLD)*			28	By 2050
	372	330	386	

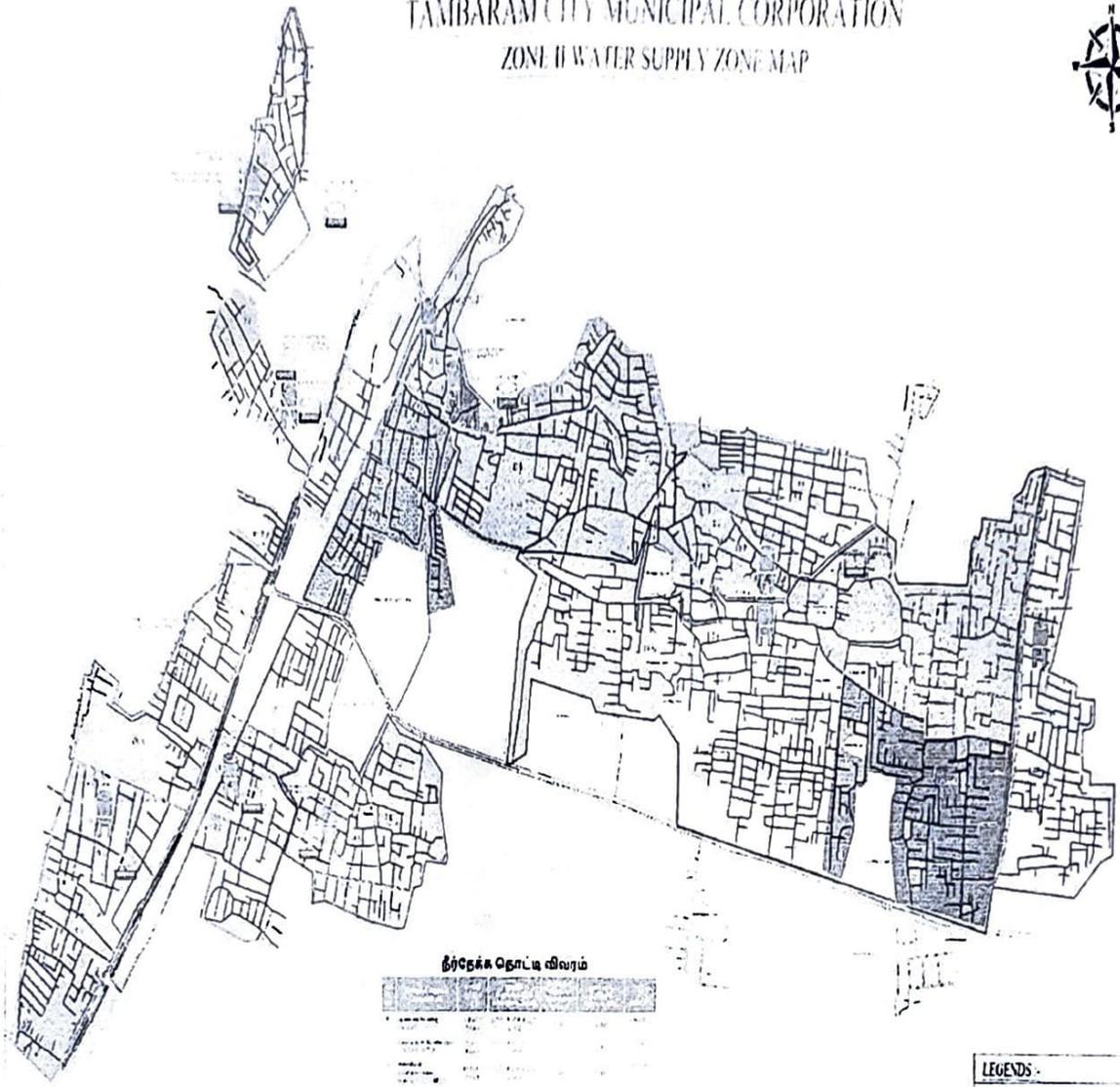
Sl.No	Description	Amount in Lakhs. Incl Loadings	Year to be implemented	
<b>I. Palar Source</b>				
1	Construction of Infiltration Well of 10 nos of 4.50M dia. and 16M depth in Palar River including construction of connecting main, GLSR, pumphouse and compound wall, including electromechanical items, etc.	1,380.92	Immediately after getting the Desalination water of 180MLD from CMWSSB (BY 2030)	
2	Pumping main of MS Pipe 1015mm dia 8 mm thick, length of 31KM from Palar river pumphouse to proposed WTP (86MLD) near Manmangalam including Pipe carrying bridge, Trenchless technology for NH crossing, Thrust blocks and Road restoration etc.	14,834.41		
3	Pumps and Electro-mechanical items including Electrical items, Lighting Transformers, LT Panels, ect. at source (Palar river to WTP at Manmangalam)	206.82		
4	Rejuvenation of old infiltration wells at Palar river - 10nos	67.42		
5	Provision for clear water storage Sump - 6 OML, 1No. at WTP	780.72		
6	Pumping main from WTP to Ring main Sump, length of about 9km, 1219mm dia MS pipe, 11mm thick including Pipe carrying bridge and road restoration	6,247.07		
7	Pumps and Electro-mechanical items including Electrical items, Lighting Transformers, LT Panels, ect. at proposed WTP	1,015.10		
8	Feeder main from proposed ring main sumps to various existing and proposed OHTs for a total length of about 115km, including road restoration	12,930.28		
9	Pumps and Electro-mechanical items including Electrical items, Lighting Transformers, LT Panels, ect. at proposed Ring main sump to existing sumps and OHTs	3,576.93		
10	SCADA System for Tambaram including 2 years O&M cost	3273.00		
11	Distribution network for west Tambaram, with HDPE pipes(212km) and DI Pipes/K7 (18Km) Total 230km, including Trenchless technology for Railway line crossing, and road restoration, etc.	7,795.41		(BY 2030) West Tambaram (Ward- 54, 55, 56, 57, 58, 59, & 31, 52&53) Polchaur, Cowl bazar
12	House Service connections-32,687 nos in west Tambaram including Road restoration	3,716.23		
13	Distribution network for west Tambaram, with HDPE pipes(202km) and DI Pipes/K7 (15Km) Total 217km, including Trenchless technology for Railway line crossing, and road restoration, etc.	7,199.9		(BY 2030) West Tambaram (Peerkankaranai, Mudichur)
14	House Service connections-30,908 nos in west Tambaram including Road restoration	3514.0		
		<b>Package -I (Total cost Rs. 665.85 Cr)</b>		

Sl No	Description	Amount in Lakhs Incl Loadings		Year to be implemented	
15	Distribution network for East Tambaram with HDPE pipes(217km) and DI Pipes/K7 (19Km) Total 236km including Trenchless technology for Road crossing and road restoration etc	8 788.49	Package -II (Total cost Rs. 301.24 Cr)	(BY 2030) East Tambaram (Tambaram, Madambakkam)	
16	House Service connections 37 816 no.s in east Tambaram including Road restoration	4 299.36			
17	Distribution network for East Tambaram with HDPE pipes(205km) and DI Pipes/K7 (16Km) Total 221km including Trenchless technology for Road crossing and road restoration etc	7 464.93			(BY 2030) East Tambaram(Chitlapakkam Sembakkam)
18	House Service connections 31 469 no.s in east Tambaram including Road restoration	3 570.93			
19	Distribution network for East Tambaram with HDPE pipes(109km) and DI Pipes/K7 (10Km) Total 119km including Trenchless technology for Road crossing and road restoration etc	4 078.42			(BY 2030) East Tambaram (Palavaram)
20	House Service connections 16 909 no.s in east Tambaram including Road restoration	1 922.41			
21	Distribution network for East Tambaram with HDPE pipes(398km) and DI Pipes/K7 (53Km) Total 451km including Trenchless technology for Road crossing and road restoration etc	16 470.15	Package -III (Total cost Rs. 443.06 Cr)	(BY 2030) Village Panchayats	
22	House Service connections 64185 no.s in east Tambaram including Road restoration	7 297.29			
23	Construction of new ELSR's at various locations, replacement of 4 no of ELSR's which is above 40 years old and including online booster stations	19065.8			(BY 2030)
24	Electro Chlorination for OHTs at various locations	1472.9			
<b>II Orathur source</b>					
25	Construction of Intake tower, Foot bridge and pumping machines items at Orathur reservoir	398.39	Package -IV (Total cost Rs. 135.22 Cr)	By 2037	
26	Raw water pumping main of MS Pipe 1118mm dia 8 mm thick from Orathur pumphouse to proposed WTP (86MLD) near Manmangalam including Road restoration etc.	6 500.81			
27	Pumps and Electro-mechanical items including Electrical items, Lighting, Transformers, LT Panels ect. at source (Orathur lake to WTP at Manmangalam)	244.92			
<b>Proposed Common Infrastructure</b>					
28	Provision for Water treatment plant 86 MLD at Manmangalam	6 378.08			

SlNo	Description	Amount in Lakhs Incl Loadings		Year to be implemented	
<b>III. Manimangalam Source</b>					
29	Construction of Intake tower, Foot bridge and pumping machines items at Manimangalam lake	339.31	Package -V (Total cost Rs. 62.75 Cr)	By 2047	
30	Raw water pumping main of M S Pipe 1016mm dia length of 4500m from Manmangalam lake pumphouse to proposed WTP (86MLD) near Manmangalam including Trenchless technology for NH crossing, Thrust blocks and Road restoration etc.	2 249.82			
31	Pumps and Electro-mechanical items including Electrical items, Lighting, Transformers, LT Panels ect. at source (Manmangalam lake to WTP)	140.80			
32	Cost towards increasing the storage capacity of the Manimangalam lake by refilling of 0.75m	3 545.40			
<b>IV (Madurantakam Source)</b>					
33	Construction of Intake tower, Foot bridge, Pump house, sump, compound wall and pumping machines & allied electrical items at Madurantakam lake	339.41	Package -VI (Total cost Rs. 307.49 Cr)	By 2050	
34	Raw water pumping main of MS Pipe 1016mm dia 8 mm thick, length of 58KM from Madurantakam pumphouse to proposed WTP (28MLD) near Manmangalam including Trenchless technology for Railway line & NH crossing, Thrust blocks, Pipe carrying bridge and Road restoration etc.	27 571.87			
35	Pumps and Electro-mechanical items including Electrical items, Lighting, Transformers, LT Panels ect. at source (Madurantakam lake to WTP at Manmangalam)	222.21			
36	Provision for Water treatment plant 28 MLD at Manmangalam	2 076.58			
37	SCADA System for Tambaram including 2 years O&M cost	539.37			
<b>Total</b>		<b>1,91,565.75</b>			

**Existing Distribution System details with Plan**

TAMBARAM CITY MUNICIPAL CORPORATION  
 ZONE II WATER SUPPLY ZONE MAP

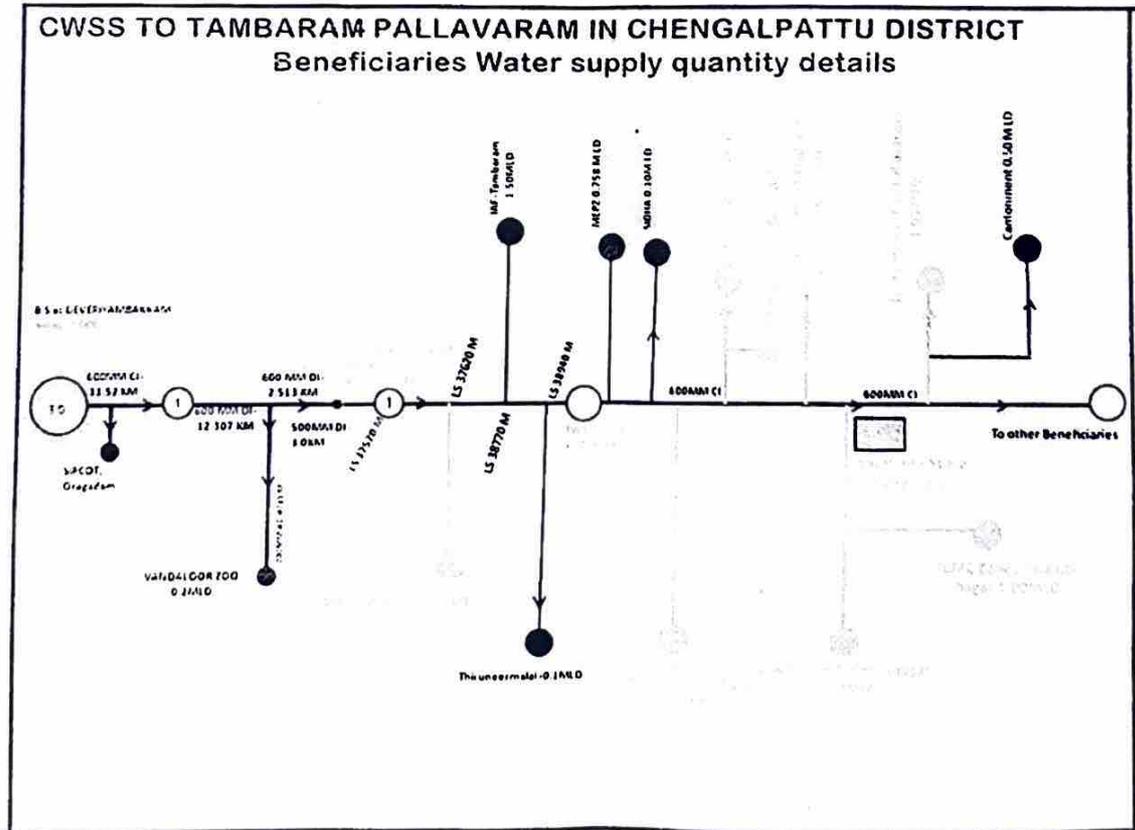
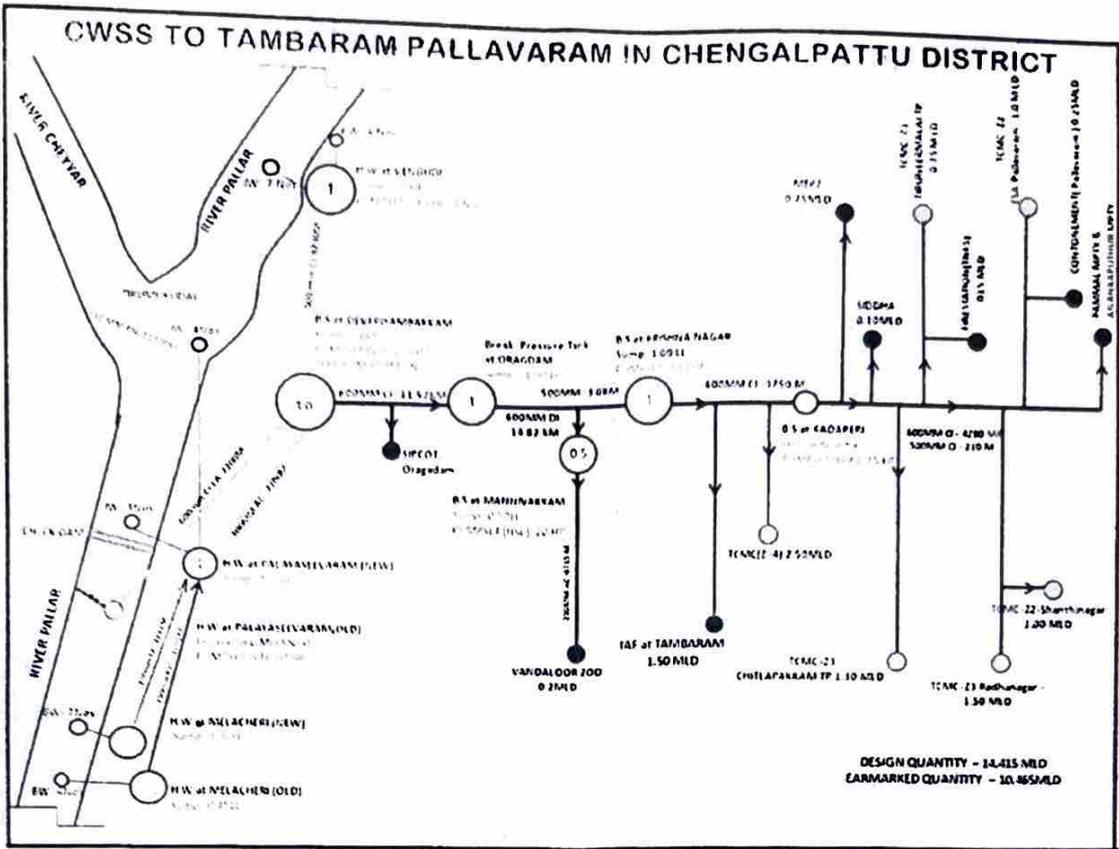


தீர்மானம் செய்தல் விவரம்

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**LEGENDS -**

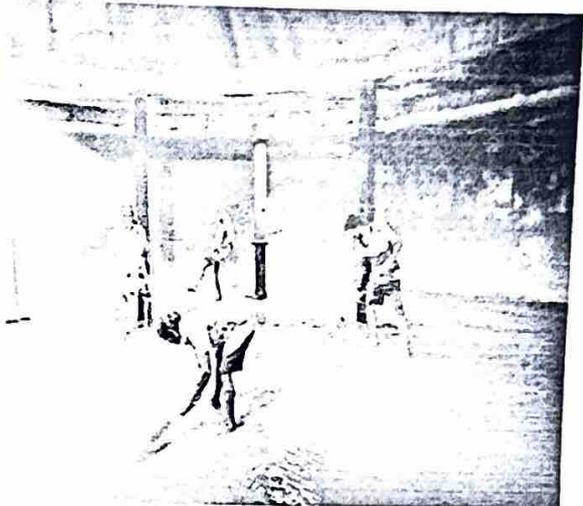
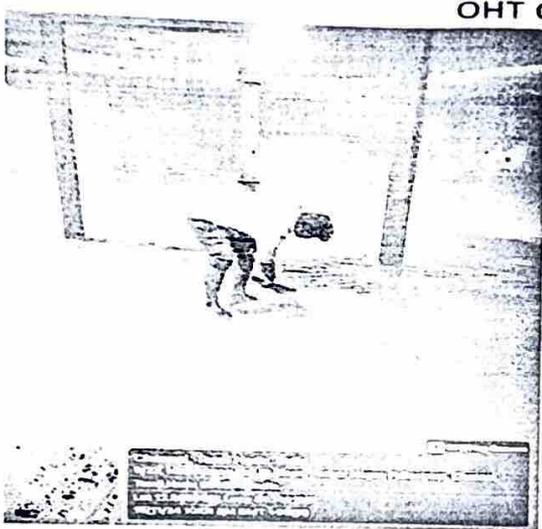
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- (Dashed line) ---
- (Dash-dot line) ---
- (Thick solid line) ---



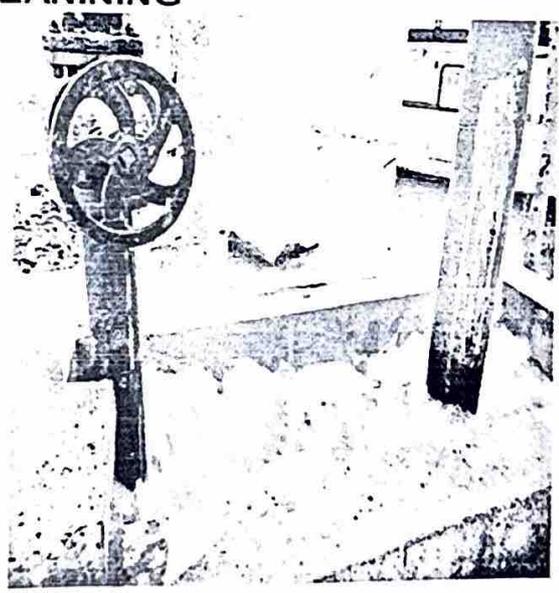
**Details of Periodic Cleaning of TCMC sump and OHT's**

Sl. No	Zone	No. of OHT	No. of Capacity	Month of 1st week	Month of 2nd week	No. of Sump	No. of Capacity	Month of 1st week	Month of 2nd week
1	I	13	108.40	7	6	5	28.00	4	1
2	II	10	93.00	5	5	5	16.00	3	2
3	III	20	93.00	10	10	2	2.00	2	0
4	IV	20	67.64	10	10	16	22.60	8	8
5	V	23	51.04	12	11	4	22.60	4	0
Total		86	413.08	44	42	32	91.20	21	11

**OHT CLEANING**

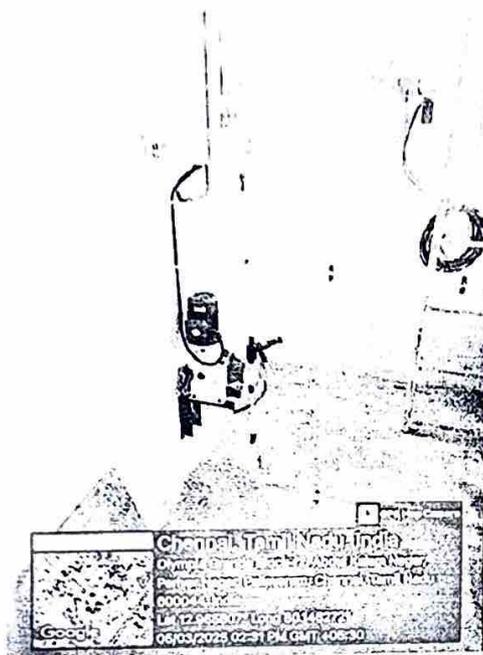


**OHT CLEANING**

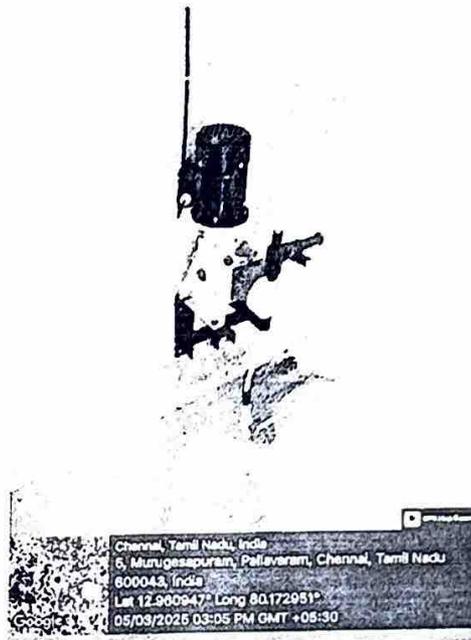


Methodology for chlorination to ensure the water quality daily basis

CHLORINATION MACHINE



Kannabiran Street



Katcheri Malai



23

# WATER SAMPLE - TEST REPORT

**TAMILNADU WATER SUPPLY AND DRAINAGE BOARD**  
STATE LEVEL WATER TESTING LABORATORY  
33, Kamarajar Salai, Chennai - 600 005  
Phone: 844 - 28412048 Fax: 844-28412049 Email: tnsd@tnsdl.com

**Test Report**

Sample No:                           Date:                     

Customer Name:                     

Address:                     

City:                     

State:                     

Pin Code:                     

Sample Details Furnished by Customer:

Sl. No.	Physical Examination	Method of Sampling	Sample No. (As per)	Result
1	Color			
2	Turbidity			
3	Odour			
4	Taste			
5	pH			
6	Free Chlorine			
7	Total Chlorine			
8	Total Hardness			
9	Calcium Hardness			
10	Magnesium Hardness			
11	Total Solids			
12	Dissolved Solids			
13	Total Suspended Solids			
14	Total Dissolved Solids			
15	Iron			
16	Manganese			
17	Copper			
18	Zinc			
19	Nickel			
20	Lead			
21	Cadmium			
22	Chloride			
23	Sulphate			
24	Nitrate			
25	Nitrite			
26	Ammonia Nitrogen			
27	Fluoride			
28	Barium			
29	Strontium			
30	Selenium			
31	Cyanide			
32	Hexachlorocyclohexane			
33	Heptachlorocyclohexane			
34	Dieldrin			
35	DDT			
36	Endrin			
37	Chlordane			
38	Heptachlor Epoxide			
39	Heptachlor Hydrolysis Product			
40	Heptachlor Imines			
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47	Heptachlor Imines Hydrolysis Product			

**UGD WARD WISE COVERAGE DETAILS**

Out of total 70 wards, 38 wards have been covered with Underground Sewerage System and in 11 wards Underground Sewerage scheme is under progress as follows.

Zone	Corporation area	Ward No	UGSS Implemented wards	UGD is in Progress	UGD to be implanted	Total
I	Anakaputhur	1, 2, 3, 4	-	1, 2, 3, 4	-	4
	Pammal	5, 6, 7, 8, 10, 11, 12	-	5, 6, 7, 8, 10, 11, 12	-	7
	Tiruneermalai	29, 30, 31	-	-	29, 30, 31	3
II	Pallavaram	9, 13, 14, 15, 16, 17, 18, 19, 20, 21, 24, 26, 27, 28	9, 13, 14, 15, 16, 17, 18, 19, 20, 21, 24, 26, 27, 28	-	-	14
III	Pallavaram (p)	22, 23, 25, 35, 36, 37, 38	22, 23, 25, 35, 36, 37, 38	-	-	7
	Sembakkam	39, 40, 41, 42, 66	-	-	39, 40, 41, 42, 66	5
	Chitlapakkam	34, 43, 44	-	-	34, 43, 44	3
IV	West Tambaram	32, 33, 49, 50, 51, 52, 53, 54, 60	32, 33, 49, 50, 51, 52, 53, 54, 60	-	-	9
	Perungalathur	55, 56, 57, 58	-	-	55, 56, 57, 58	4
	Peerankaranai	59, 61	-	-	59, 61	2
V	East Tambaram	45, 46, 47, 48, 62, 63, 64, 65	45, 46, 47, 48, 62, 63, 64, 65	-	-	8
	Madambakkam	67, 68, 69, 70,	-	-	67, 68, 69, 70,	4
		<b>Total</b>	<b>38</b>	<b>11</b>	<b>21</b>	<b>70</b>

- The following are the list of UGSS schemes executed under various phases
  - Under JNNURM scheme the Under Ground Sewerage Scheme (UGSS) was sanctioned to the erstwhile Tambaram Municipality by the Government in G.O.Ms. N.80 (MAWS Dept) dated 28.05.2009 for Rs.160.96 crores. The scheme was implemented by CMWSSB. The scheme was completed and inaugurated on 12.09.2023. The components executed were sewer length of 178 Km, Machine holes-6767nos, Pumping stations-14Nos, Lifting stations-10Nos and House service connections-27382 nos. The Sewage Treatment Plant of 30

MLD capacity is located in West Tambaram area receiving sewage from East Tambaram (Zone V) & West Tambaram Zone (IV) is presently functional.

- Under JNNURM scheme the Under Ground Sewerage Scheme (UGSS) was sanctioned to the erstwhile Pallavaram Municipality by the Government in G.O.Ms.No:234 (MAWS Dept) dated 27.06.2002 for Rs.75.33 crores. The scheme was implemented by CMWSSB. The scheme was completed and inaugurated on 31.12.2012. The components executed were sewer length of 159.74 Km, Machine holes-6006 Nos, HSCs-22520 nos, pumping stations-6Nos.The sewage treatment plant is Plant at Perungudi maintained by Chennai Metropolitan Water Supply and Sewage Board. The sewage collected from Pallavaram area from Zone II and Zone III (Part)is received in the Sewage Treatment.
- Under CRRT 2020-21, The Under Ground Sewerage Scheme (UGSS) scheme was sanctioned to the erstwhile to Pammal and Anakaputhur Municipalities In G.O.Ms. No.126, Municipal Administration and Water Supply Department (MA-3(2)) dated 16.11.2020 for Rs.211.15 crore. The work is being executed in 3 packages as detailed below. The following works are under progress and it is proposed to complete the work in June /2025.

**Package 1:**

In Pammal area covering 7 wards covered in 877 Streets the collection system covering 100 Km sewer network with pumping stations

**Package 2:**

In Anakaputhur area covering 4 wards covered in 325 streets the collection system covering 50 km sewer network

**Package 3:**

Construction of 27 MLD capacity of STP in Anakaputhur.

In order to provide the under Ground Sewerage scheme covering the omitted and extension areas the detailed project report was prepared by the Tambaram City Municipal Corporation through TNUIFSL for the project cost of Rs. 3555.80 crore and awaiting financial tie-up.

- In the preparation of above detailed project report Tamil Nadu Urban Infrastructure Financial Services Limited (TNUIFSL) had appointed the Consultant for preparation of Detailed Project Report (DPR) on Cluster Basis for providing Underground Sewerage Scheme (UGSS) for 58 towns (including Sembakkam, Perungalathur, Kundrathur & Nandhivaram - Guduvanchery) in and around Southern areas of Chennai Metropolitan Area. The entire project area has been divided into three clusters by the consultant viz: a) Tambaram City Municipal Corporation cluster; b) Kundrathur cluster and c). Nandhivaram - Guduvanchery cluster. The Draft Final Report for the complete project area has been provide by TNUIFSL. The complete TCMC area is part of TCMC cluster. Hence with the above project the complete area of TCMC will be covered by UGSS.
- Providing Under Ground Drainage scheme at Omitted area in Tambaram Corporation at an estimate cost Rs. 750 crores announced in Tamil Nadu Assembly Legislatively Budget 2025-26 Announcement No. 34, Page No.17, dated. 25.03.2025.



Commissioner,  
Tambaram City Municipal Corporation.



21/03/2025

**IN THE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE) AT CHENNAI  
O.A. No. 29 of 2025 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion Suo Moto based on the news item published in The Hindustan Times, dated 06.12.2024 under the caption "3 dead due to contaminated drinking water near Chennai" and in The Times of India, dated 07.12.2024 under the caption "Pathogens to watch out for Taps near sewage lines could be behind Chennai contamination deaths".

Vs.

1. Tamil Nadu Pollution Control Board,  
Through its Member Secretary,  
Tamil Nadu Pollution Control Board,  
No. 76, Mount Salai, Guindy,  
Chennai - 600 032. & Ors.

...Respondents

**ADDITIONAL REPORT FILED BY  
THE 3<sup>RD</sup> RESPONDENT - TWAD BOARD**

**M/s. Y. Kavitha**

Counsel for the 3<sup>rd</sup> Respondent  
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